

of Human Resource Development in collaboration with National AIDS Control Organisation (NACO) has launched a programme known as Adolescence Education Programme (AEP) which is being implemented by the States and Union Territories of the country in secondary and higher secondary schools.

National AIDS Control Organisation (NACO) of the Ministry of Health and Family Welfare (MOHFW) has set up a Committee to review the material pertaining to Adolescence Education Programme. Besides, all the States and Union Territories have also been advised to review the material to align the same in the context of local environment and the socio-cultural ethos.

Schools with pucca buildings in Jharkhand

1523. MS. MABEL REBELLO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of primary, middle and secondary schools in Jharkhand that do not have pucca buildings;

(b) the number of schools that have a teacher for each class and how many schools have teachers who have to teach in more than one class;

(c) the figures of such schools with the teacher teaching classes 2, 3, 4 and 5 all alone and by when the teacher and the class ratio would be reduced to 1:1; and

(d) in what manner Government propose to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (c) As per information furnished by State Project Director, Jharkhand, SSA, the number of such schools is 3538, the number of schools where teachers are available as per the number of classes and where teachers are less in number in comparison to classes, is 1366 and 34,336 respectively. The total classes available in Jharkhand is 2,06,428, while the total number of teachers working is 1,16,933 as per DISE data 2006-07.

(d) As per SSA norms, the teachers are provided in the ratio of children i.e. 1:40 and, not in the ratio of classes.

Increasing seats in higher education

1524. SHRI T.T.V. DHINAKARAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is proposed to increase the seats in higher technical institutions like Indian Institutes of Technology, Indian Institutes of Management, etc.;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (c) Central Government

have enacted The Central Educational Institutions (Reservation in Admission) Act, 2006. This Act provides that every Central Educational Institution shall, with the prior approval of the appropriate authority, increase the number of seats in a branch of study or faculty over and above its annual permitted strength so that the number of seats, excluding those reserved for the persons belonging to the Scheduled Castes, the Scheduled Tribes and the Other Backward Classes, is not less than the number of such seats available for the academic session immediately preceding the date of the coming into force of this Act. As per Section 6 of the Act, the central educational institutions shall take all necessary steps which are required in giving effect to the provisions of Sections 3, 4 and 5 of this Act, for the purpose of reservation of seats in admission to academic sessions commencing on and from the calendar year, 2007. Hon'ble Supreme Court in Writ Petition (Civil) No. 265 of 2006 ordered on 29.03.2007 to keep in hold the operation of the Act so far as it relates to Section 6 thereof for the OBC category only.

Financial outlay for higher and technical education

1525. PROF. ALKA BALRAM KSHATRIYA:
SHRIMATI SHOBHANA BHARTIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Education Committee on Financing Higher and Technical Education has recommended that 6 per cent of GDP should be set aside for education, of which one per cent should be earmarked for higher education and 0.5 per cent for technical education;

(b) whether the Working Group has also suggested that the total financial outlay for this sector during the Eleventh Five Year Plan should be Rs.39,402.50 crore, compared to the Tenth Five Year Plan allocation of Rs.4,700 crore;

(c) if so, whether Government have agreed to these suggestions; and

(d) by when a final decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) Yes, Sir.

(b) The Eleventh Plan proposal has not yet been finalized.

(c) and (d) Do not arise.

Absence of head of institutions

1526. DR. K. MALAISAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Indian Institute of Advanced Studies, Mussouri, the Indian Institute of Management, Lucknow, The Indian Institute of Management, Kolkata, the National School of Drama and the Council for Scientific and Industrial Research are without the head of institutions;

(b) if so, for how long these institutions have been running without heads;